

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 314
(To be answered on the 17th November 2016)

PASSENGER SERVICE FEE

314. SHRI K.C. VENUGOPAL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to shift the money accrued on account of Passenger Service Fee (PSF) to the Consolidated Fund of India;
- (b) if so, the reasons therefor;
- (c) whether the shift to consolidated fund would shield passengers from any increase in fares since PSF would not be increased; and
- (d) if so, the details thereof and the amount imposed upon various categories of passengers on account of PSF?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): Yes, Madam. In order to streamline the process of Passenger Service Fee (Security Component) ~ PSF(SC) ~ levied on embarking passengers, Ministry of Civil Aviation has sent a proposal to Ministry of Finance, recommending therein a mechanism by which the PSC(SC) collected shall be deposited by the Airport Operator on a monthly basis into the Consolidated Fund of India.

(c): In the proposal sent to Ministry of Finance, no change in the provisions related to rate of PSF(SC) has been proposed.

(d): Does not arise, in view of reply to Part (c) above.
